

IN THE HON'BLE COURT OF NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH

EX. APPLICATION NO.5/2017

IN

O.A.NO.13/2015

**IN THE MATTER OF:**

Dr. AMARJIT SINGH NALWA & ORS.

Petitioner

Versus

NCT OF DELHI STATE

Respondent

**COMPLIANCE REPORT ON BEHALF OF THE RESPONDENTS**

**Respondents most respectfully submitted that :**

With Reference to the Execution Application No.05/2017 in O.A.No.13/2015 and as per the directions of this Hon'ble Court vide its order dated 17<sup>th</sup> January, 2020 the Status report is as under:

1. The demolition status of the khasra-wise encroachments removed on 29, 30, 31<sup>st</sup> July, 2019 in Jonapur Village / present status is submitted below :

TABLE SHOWING ENCROACHMENTS REMOVED IN JONAPUR VILLAGE

Khasra No.	Area (Bigha-Biswa)	Encroachment Area Removed (Bigha-Biswa)
33/24/2	0-16	0-16
45/8 Min	3-15	3-15
46/4/1	1-5	1-5
47//8	5-7	5-7
9	4-16	2-5
15/1	1-5	1-5
19	4-15	0-12
25/1	1-16	1-16
52/11	2-3	2-3
65/23	4-16	4-16
11	5-2	5-2
78/1	4-16	2-0

2	4-18	1-18
3	4-16	0-7
8	4-16	1-14
11	4-16	0-9
20	4-16	1-14
21	4-16	0-15
88/10	3-8	3-8
108/3	4-16	0-16
8/2	3-3	1-10
12	5-13	0-16
19/2	3-10	3-10
113/10	4-16	0-7
11	1-8	1-8
12	3-12	1-8
13	5-16	0-10
114/4	4-18	0-14
115	14-17	14-17
116	7-8	7-2
119	4-16	4-16
125	46-10	15-10
126	11-13	3-6
133	10-4	2-10
134	96-6	3-6
137	19-5	7-5
<b>Total Encroachment Removed Area</b>		<b>110-18 (22.9 Acres)</b>

2. The status of the Khasra-wise encroachments that are still present on ground in Jonapur Village is submitted below :

Name of Jhuggi Jhopri Basti / Colony	Khasra No.	Total Area (Bigha-Biswa)	Remarks/ Details
Shambhu Bapu Camp	91//20, 91//21, 91//22, 92//14, 92//15, 92//16, 92//17, 92//23, 92//24, 92//25, 105//3, 105//4, 105//5, 105//6, 105//7, 105//8, 105//13, 105//14, 105//17, 106//1, 106//2, 106//3, 106//4, 106//7, 106//8, 106//9, 106//10,	93-16	Approx 5000 people are residing in the colony, and 750-800 structures are existing. The area is heavily built up and thickly populated. These colonies are part of Sl.No. 363 & 364 of the DUSIB

	106//11, 106//12, 106//13, 92//16		list of Jhuggi Jhopri Basties.
Bhim Basti Camp	67//1, 67//2/1, 67//9/2, 67//10, 67//11, 67//12/1, 67//19/2, 67//20, 67//21, 67//22/1, 79//10, 79//11, 79//20, 79//21	24-9	Approx 3000 people are residing in the colony, and 450-500 structures are existing. The area is heavily built up and thickly populated. This colony is on Sl. No. 365 of the DUSIB list of Jhuggi Jhopri Basties.
<b>Total Left over encroached area in village Jonapur</b>		<b>118-05 (24.6 Acres)</b>	

3. The demolition status of the khasra-wise encroachments removed in Dera Mandi Village on 07, 08, 09, 10 & 11<sup>th</sup> August, 2019 and present status is submitted below:

**TABLE SHOWING ENCROACHMENTS REMOVED IN DERA MANDI**

Khasra No.	Area (Bigha-Biswa)	Encroachment Area Removed (Bigha-Biswa)
6//6	4-16	1-14
7	4-16	3-11
8	4-16	2-18
9	4-16	1-06
12	4-16	3-17
13/2	1-2	1-2
19	4-16	2-06
22	4-16	2-12
11//15	4-3	4-3
16/2	2-0	2-0
16//9/2	2-05	2-5
19//6/2	2-0	2-0
25//1	4-8	2-15
2	4-12	0-09
10	4-12	2-17
11	4-8	2-5
12	4-12	0-7
18	4-12	0-17
21/1	2-8	2-8
23	4-8	0-12

26//1	4-12	0-07
2	4-12	0-10
3	4-8	0-11
11/2	1-0	0-11
12	4-16	4-16
14/1	1-16	1-16
15/2	1-12	0-16
27//21	4-16	0-5
27//22	4-16	0-7
23	4-16	0-8
24	4-16	0-10
36//8	4-16	1-6
17/1	1-8	1-8
17/3	2-8	2-8
38//7/2	1-8	1-8
39// 6	4-12	1-0
14/2	1-5	1-5
39//17/1	1-16	1-16
20/1	1-6	1-6
21/2	1-6	1-6
40//1	4-16	1-12
10	4-12	1-10
41//12	4-16	4-16
23/2	1-9	1-9
42//21/2	1-18	1-18
45//3/1	3-7	3-7
21/1	1-4	1-4
47//23/2	2-9	2-9
49//25/1	1-14	1-14
53//1/1	0-16	0-16
54//17/2	1-3	1-3
55//14/2	3-0	3-0
62//4	4-16	0-11
5	4-16	4-16
25	4-16	3-10
73//14/2	1-17	1-17
19/2	4-10	4-10
87//9/2	1-2	1-2
10/1	1-3	1-3
16	4-12	4-12
90//14/2	3-1	3-01
96//12/1	2-8	2-8
14/2	2-8	2-8
19/1	2-3	1-0

111/7/2	1-0	1-0
8/2	1-12	1-12
18/1	2-0	2-0
<b>Total Encroachment Removed Area</b>		<b>127- 09 (26.5 Acre)</b>

4. The status of the Khasra-wise encroachments that are still present on ground in Dera Village is submitted below :

Name of the Colony/ Land Details	Khasra No.	Total Area (Bigha- Biswa)	Remarks
Shanti Camp	25/5, 25/6, 25/7, 25/14, 25/15, 25/16, 25/17, 25/25, 37//2/3, 37//3, 37//8, 37/9/1	28-9	This colony is at Sl.No. 367 of the DUSIB list of Jhuggi Jhopri Basties.
Jawahar Colony	5, 6/11, 6/20, 6/21	32-15	This colony is part of plots allotted for 20 Point Programme, for residential purposes. Details have been sent to Forest Settlement Officer for necessary action.
Govt. Allotments, Private Land, Temple, etc.	39//7/2, 45//11/1, 56/3, 60/4, 60/7, 61/25, 62/5, 75//17/2, 82/19, 84//11/2, 91/16, 103/20/1, 108//2/2, 118//21,131	30-18	Necessary action such as referring the matter to the Forest Settlement Officer and Religious Committee has been taken.
<b>Total</b>		<b>92-02 (19 acres)</b>	

5. The demolition status of the khasra-wise encroachments removed in Dera Mandi Village on 13, 14, 16 & 17<sup>th</sup> August 2019 and present status is submitted below:

**TABLE SHOWING ENCROACHMENTS REMOVED IN  
DERA MANDI VILLAGE**

KHASRA NO	AREA	REMOVE ENCROACHMENT AREA
77//19/1	2-4	2-4
85//1/2	1-0	1-0
2/1	1-14	1-0
12/2	3-11	3-11
44//7/2	1-4	1-4
47//19/2	2-0	2-0
123//16	4-16	4-16
17	4-16	4-16
18	4-16	4-16
19	4-16	4-16
20	4-16	4-16
21	4-16	4-16
22	4-16	4-16
23	4-16	4-16
24	4-16	4-16
25	4-16	4-16
124//20	4-9	4-9
125 Min	13-9	4-16
112//3	4-12	0-2
4	4-12	0-10
5/1	1-18	0-6
7	4-16	0-16
111/2/1	2-4	0-14
4/1	1-3	1-3
110/3/1	0-8	0-8
12	4-16	0-16
12	4-16	0-6
21/1 & 21/2	4-16	0-12
22	4-16	3-02
24/2	3-02	3-4
81//24	3-4	3-4
104//20/2	0-6	0-6
106//12/1	1-12	1-12
123//11/2	2-16	1-07
12	4-16	1-13
12	4-16	2-4
85//25/2	2-4	2-4
108//13/2	3-12	1-3
14	4-16	0-16
20	4-16	0-16
2/2	1-6	1-6
<b>TOTAL ENCROACHMENT REMOVED AREA</b>		91-01 (18-9 Acres)

6. It was mentioned in the said order.....“10. The orders for not undertaking to maintain air quality ought not to be construed as an obstacle to the removal of illegal constructions or demolition for remove encroachment not entailing constructions and demolitions”. Accordingly, a demolition order dated 29.07.2020 was issued to all the Encroachers in the instant matter to remove the unauthorised construction/ colonization and plotting at Kh.No.s. 61/21 (0-13),

22 (0-11), 23/1 (0-7), 78/20/1 (0-16), 22/3 (2-3), 23/2 (0-13) & 79/25/2 (2-0)  
Village Dera Mandi, New Delhi, on 18.08.2020.

7. However, the proposed demolition on 18.08.2020 could not be held due to non-availability of the police force despite informing them well in advance to depute sufficient police on the date of demolition.
8. Director (Rehabilitation), Delhi Urban Shelter Improvement Board, Govt. of NCT of Delhi, was requested vide letter dated 26.10.2020 to inform the steps taken by the DUSIB to relocate the JJ clusters of Sambhu Babu Camp & Bhim Basti Camp so as to initiate further necessary action by the Revenue Department.
9. In this regard, a letter was received from the Department of Urban Development, GNCTD stating that *"The Rehabilitation Branch of DUSIB relocated JJ Basti on request of Land Owning Agency (LOA), i.e. Forest Department, as per provisions of Delhi Slum JJ Rehabilitation and Relocation Policy – 2015, after receipt of relocation charges in advance from concerned LOA, after completing all codal formalities."*
10. As per the laid down procedure, the Forest Department, Govt. of NCT of Delhi, being the land owning agency, will be requesting the Rehabilitation Branch of DUSIB, for rehabilitation of families / clusters in the encroachment areas.
11. Submitted accordingly.

  
SDM (Mehrauli)

Dated:

Place: New Delhi